

Government of Kerala had submitted such a request in October, 2007. Subsequently, another request was received from the State Government in 2008. In pursuance to the proposal, certain clarification has been sought from the State Government, especially regarding financial viability of fair price shops.

**Amount due to sugarcane farmers**

†2312. SHRI AMIR ALAM KHAN:  
SHRI NAND KISHORE YADAV:  
SHRI KAMAL AKHTAR:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the details of the amount owed by sugar mills to farmers for sugarcane during the last three years, region-wise and State-wise;
- (b) the time since, the payment of the owed amount is pending;
- (c) whether farmers are giving up sugarcane farming because of hardships faced by them due to pending payment of their dues; and
- (d) if so, the details of the steps taken by Government in order to expedite the payments of dues to the farmers?

THE MINISTER OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI SHARAD PAWAR): (a) The sugar season-wise and State/Zone-wise details of outstanding cane price dues payable as on 30.4.2009, by sugar mills to the cane growers are given in the Statement (*See below*).

(b) Supply of sugarcane by cane growers to sugar mills and their payment by the sugar mills is a continuous process. Since the cane price dues payable to the cane growers for a sugar season pertains to supply of sugarcane to different sugar mills at different points of time and the position is continually changing on account of payment towards fresh supplies by a very large number of farmers during the course of the season, it is not possible to pinpoint the dates from which such dues are pending to individual farmers.

(c) The Central Government has not received report from any of the sugarcane producing States that farmers are giving up sugarcane farming due to non-payment of their dues.

(d) Does not arise.

**Statement**

*Sugar season-wise and State/Zone-wise position of cane price arrears as on 30.4.2009*

(Amount in crore rupees)

State/Zone	For 2008-09 season	For 2007-08 season	For 2006-07 and earlier season(s)	Total
1	2	3	4	5
Punjab	7.22	Nil	Nil	7.22

†Original notice of the question was received in Hindi.

1	2	3	4	5
Haryana	0.69	Nil	Nil	0.69
Rajasthan	1.15	Nil	Nil	1.15
West Uttar Pradesh	171.85	Nil	5.42	177.27
Central Uttar Pradesh	136.41	3.98	16.55	156.94
East Uttar Pradesh	64.70	7.78	67.73	140.21
Uttarakhand	5.65	19.99	Nil	25.64
Madhya Pradesh	Nil	1.35	4.30	5.65
South Gujarat	72.13	12.02	Nil	84.15
Saurashtra	0.17	Nil	Nil	0.17
South Maharashtra	11.17	3.41	1.60	16.18
North Maharashtra	1.27	0.13	16.83	18.23
Central Maharashtra	4.68	0.97	1.90	7.55
North Bihar	13.20	0.64	43.63	57.47
South Bihar	Nil	Nil	Nil	Nil
Assam	Nil	Nil	Nil	Nil
Andhra Pradesh	18.74	Nil	34.95	53.69
Karnataka	25.07	15.82	27.73	68.62
Tamil Nadu	166.94	21.50	2.15	190.59
Kerala	Nil	Nil	3.85	3.85
Orissa	0.01	Nil	Nil	0.01
West Bengal	0.25	Nil	Nil	0.25
Puducherry	7.72	Nil	Nil	7.72
Goa	Nil	Nil	Nil	Nil
<b>TOTAL</b>	<b>709.02</b>	<b>87.59</b>	<b>226.64</b>	<b>1023.25</b>

**Issuing of BPL cards**

2313. SHRI RAHUL BAJAJ:  
SHRI RAJKUMAR DHOOT:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state what are the State-wise estimated number of BPL families and how many BPL cards have been issued in these States?